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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No 554/99

Bharosi Ram Versus 103/01

Date of Order	Orders
22.3.2001	Mr. O.P. Panek - Counsel for the applicant. Mr. U. D. Sharma - Counsel for the respondents. The Counsel for the applicant seeks to dispose of the O.A as having become infructuous. In view of the submissions made before us, the O.A is disposed of as having become infructuous. <i>As per Mr. U. D. Sharma 22/3/01</i> Copy sent to applicant vide <u>8219</u> Date <u>29.3.01</u> <i>upt</i> (A.P. Nagark) M(A) <i>Shal</i> (Srk. Agarwal) M(JJ). 103/01